

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3480
ANSWERED ON:25.08.2006
ENCROACHMENT ON PUBLIC LAND
Tripathi Shri Chandramani

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the land mafia have taken illegal possession of the land belonging to DDA and started construction work on National Highway No. 8 and in other parts of Delhi in blatant violation of all the rules;
- (b) if so, the total area of legal/illegal land of DDA on National Highway No. 8 of Delhi under illegal possession;
- (c) whether DDA have prepared any plan to evacuate the said land; and
- (d) if so, the details thereof and the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d): Information is being collected and will be laid on the Table of the Sabha.